

(b) the total amount of foreign private capital invested in India through these agreements;

(c) the total amount so far remitted abroad by the foreign collaborators by way of profits, royalty and technical fees;

(d) whether Government have reviewed the working of these agreements; and

(e) if so, the result thereof?

**The Deputy Minister in the Ministry of Industry and Supply (Shri Bibudhendra Misra):** (a) to (e). The information to the extent available is being collected and will be placed on the Table of the House in due course.

**Foreign Exchange for Brick Manufacturers**

1050. { Shri Yashpal Singh:  
Shri M. L. Dwivedi:  
Shri Bhagwat Jha Azad:  
Shri Surendra Pal Singh:

Will the Minister of **Industry and Supply** be pleased to state:

(a) whether Government propose to release foreign exchange to brick manufacturers to modernise their plants provided the cost is reduced by 2-1/2 per cent; and

(b) if so, how long it will take to finalise the proposal?

**The Deputy Minister in the Ministry of Industry and Supply (Shri Bibudhendra Misra):** (a) No, Sir.

(b) Does not arise.

**Britain's Low-priced Books**

1051. { Shri Yashpal Singh:  
Shri M. L. Dwivedi:  
Shri Bhagwat Jha Azad:

Will the Minister of **Commerce** be pleased to state:

(a) whether India is receiving more than three million abridged copies of

the text books and general books from the U.K. under Britain's low-priced book scheme;

(b) if so, the subjects which these books will cover; and

(c) the criteria for their distribution?

**The Minister of Commerce (Shri Manubhai Shah):** (a) to (c). Unabridged low price text books on Scientific and technical subjects are imported from the U.K. and distributed through the normal trade channels under the Britain's Low-Priced Book Scheme. Statistics relating to the number of books so imported are not maintained but the value of import licences issued in 1963-64 was Rs. 12.47 lakhs as against Rs. 14.87 lakhs in 1962-63.

**Corruption Cases on Railways**

1052. **Shri D. N. Tiwary:** Will the Minister of **Railways** be pleased to state:

(a) the number of corruption cases registered, disposed of departmentally and proceeded against in the court in different zones of the Railways in 1964; and

(b) whether the cases of corruption had gone up during this period?

**The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh):** (a) A statement is laid on the Table of the House. [Placed in Library, see No. IT-3982/65].

(b) There was a negligible increase in the number of cases registered during the year 1964 when compared with the figure of 1963, as shown below:

No. of cases registered in 1963	No. of cases registered in 1964
2382	2400